

F. No. A-60011/49/2022-NDIAC
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

Shastri Bhawan, New Delhi
New Delhi, the 2nd November, 2022

To

The Registrar,
New Delhi International Arbitration Centre,
Plot No. 6, Vasant Kunj,
New Delhi - 110070

Subject: Nomination of ex-officio member in NDIAC -reg.

Sir,

I am directed to refer to the above subject and to say that in exercise of the powers conferred by clause (e) of section 5 of the New Delhi International Arbitration Centre Act, 2019 (17 of 2019), the Central Government has nominated the Financial Advisor, Ministry of Law and Justice as Member, *ex officio*, New Delhi International Arbitration Centre.


(Kuldeep Mendiratta)

Under Secretary to the Government of India
Tel: 23384831

Copy to:

1. Shri Chetan Prakash Jain, Financial Advisor, Ministry of Law and Justice
2. The Director (E.Coord), Department of Expenditure, North Block, New Delhi.
3. PS to Hon'ble MLJ
4. PS Hon'ble MoS(LJ)
5. PPS to Law Secretary
6. PPS to AS(RM)
7. PS to Director (Arbitration)